

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 45

CA 267/2021 & CA 338/2021 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **07.11.2022**

NAME OF THE PARTIES: **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

Appearance (via video-conference):

For the Applicant CA 267 : Adv. M. S. Bhardwaj

For the petitioner : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

For the Applicant : Adv Siddharth Kakka

For the Respondent : Adv Deep Roy, Adv Dhaval Savla and Adv. Prajjwal Tiwari

Sections 242(4),241- 242

ORDER

CA 267 /2021

This Application is wrongly listed on Board today as the same are already dismissed as infructuous on 10.10.2022 by this Bench. **Registry is directed** to not list this Applications again on Board.

CA 338/2021

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on **21.12.2022.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash